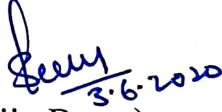


No. 23/RG/Spl./Misc. dated 03.06.2020

NOTICE

It is for the information of the learned Advocates, litigants and General Public that 'Ordinary filing of cases' shall be permitted from the next week. The providing of required additional infrastructure i.e. construction of counters, installation of LAN network, shed etc. for easing out the process of Ordinary filing will have to be put in operation and the same likely to take some time. Accordingly, further instructions as to regulation of Ordinary filing and the date from which the same is permitted and the modalities for same, shall be notified later on.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


(Sanjiv Berry)
Registrar General
03.06.2020

wd.